

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4674
ANSWERED ON:23.04.2013
IMPORT OF RAW SUGAR
Devappa Anna Shri Shetti Raju Alias

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total quantum of raw sugar imported during the last two years along with the details of the domestic and import price thereof;
- (b) whether any tax exemption has been provided during the said period for import of raw sugar and if so, the details thereof and the reasons therefor;
- (c) whether any agreements have been made with other countries for production of sugarcane to increase sugar production in the country; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) As per Directorate General of commercial Intelligence and Statistics, Kolkata 3.659 Lac MT at a value of Rs. 982.66 crores and 1.886 Lac MT at a value of 574.25 crores of raw sugar were imported by sugar mills/ merchant-importers during last two sugar seasons 2010-11 and 2011-12 (October–September) respectively. The prices of sugar including raw sugar in international market varied from time to time, as such, it is not possible to indicate the per unit import price of raw sugar. The Government does not maintain data on domestic price of raw sugar.
- (b) During last two sugar seasons 2010-11 and 2011-12(upto 30.06.2012), the Central Government continued to permit duty-free import of sugar including raw sugar under Open General License (OGL) to keep the domestic prices of sugar at a reasonable level. Thereafter, a moderate Basic import duty of 10% was imposed with effect from 13.07.2012 which is still in force.
- (c) The Central Government has not entered into any such agreement with other countries so far.
- (d) Does not arise.